

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 783 of 2019

IN THE MATTER OF:

Rakesh Kumar

...Appellant

Versus

**Sanjay Gupta of AAA Insolvency
Professional LLP,
Being Liquidator of Samtel Color Ltd.**

...Respondent

Present

For Appellant: Mr. Gaurav Mitra and Ms. Simran Jyot Singh, Advocates.

For Respondent: Mr. Nipun Gautam, Advocate for Liquidator.

O R D E R

04.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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